

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 19.12.2018 (Wednesday)

Court – II
10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 354 of 2018	Your Own Green Area Creations Pvt. Ltd. Vs. Registrar of Companies, New Delhi	Jyoti Rana	Vijay Chandra Joshi
2.	Comp. App. (AT) No. 382 of 2018	Aman Kumar Jain & Anr Vs ROC, NCT of Delhi & Haryana and Anr	Gursat Singh Vachher	Gursat Singh

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By Order
-sd/-

Registrar